

(d) the quantum of cotton allocated for export by other public sector and co-operative institution?

quota of 5 lakh bales of 170 kgs. each of cotton for the year 1993-94.

(c) total bales of cotton allocated to the Cotton Corporation of India for export is 1.20 lakh bales, 170 kgs. each.

(d) the quantum of cotton allocated for export by other Public Sector and Co-operative Institution is as under:

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) and (b). In pursuance of the existing Government policy on export of cotton, the Govt. has released an export

	<i>Qty in lakh bales of 170 kgs. each</i>
(i) Bengal Deshi for all including Private Trade.	1.00
(ii) Staple Cotton for Institutions:	
Cotton Corpn. of India	1.20
Maharashtra Federation	0.50
Gujarat Federation	0.40
A.P. Federation	0.10
Andhra Pradesh Federation	0.05
Karnataka Federation	0.50
Tamil Nadu Federation	0.25
West Bengal Federation	0.20
NAFED.	0.50
Punjab Markfed.	0.30

[Translation]

Minister of TEXTILES be pleased to state:

Textiles Mills in U.P. and Bihar

(a) whether the Government propose to set up any more textile mills in Bihar and Jaunpur and Azamgarh districts of Eastern Uttar Pradesh:

1351. SHRI PREM CHAND RAM: Will the

(b) if so, the details thereof;

(c) the number of textile mills functioning at present in these areas;

(d) whether textile mills in public sector are being closed down; and

(e) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) No, Sir.

(b) Question does not arise.

(c) As on 31.8.93, there were 9 Cotton/Man-made Fibres Textile Mills in Bihar and 55 Cotton/Man-made Fibre Textile Mills in Uttar Pradesh.

(d) and (e): the Textile mills in the public sector have been incurring heavy losses since their inception. It is not possible for Government to continue to bear these huge losses indefinitely at the cost of other priority sector. Government have, therefore approved a Turn Around Strategy for NTC and BIC textile mills. The key elements of this strategy is selective, modernisation, financial and managerial restructuring and rationalisation of surplus workforce through Voluntary Retirement Scheme. The non-viable activities/sections/units may have to be abandoned to enable these public sector undertakings to turn around on financially viable lines.

Bonus to Central Government Employees

1352. SHRI SURYANARAYAN YADAV: Will the Minister of FINANCE be pleased to state:

(a) whether there was a proposal, to raise the limit of salary to grant bonus to the Government employees from Rs.2500 to Rs.3500;

(b) if so, the reasons for not raising the limit finally; and

(c) the time by which the limit is likely to be raised as was done in the case of Railways employees?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) Yes, Sir.

(b) and (c) the eligibility ceiling of emoluments for payment of bonus to the Central Govt. employees covered under the Productivity Linked Bonus Schemes, other than Railway employees, has been raised to Rs.3500/-. For Productivity Linked Bonus to the Railway employees, the ceiling has been raised to Rs.4500/-. For the employees being granted ad-hoc bonus, the ceiling has been continued as Rs.2500/-. Increase in the ceiling for this category of employees has not been found to be feasible. The decisions were taken in the light of conclusions arrived at on the basis of a mutual agreement between the Official Side and the Staff Side after discussions in the meetings of the Standing Committee of the National Council held in September, 1993.

[English]

SCs/STs Reservation in Cooperative Banks

1353. SHRI HARISINH CHAVDA: Will the Minister of FINANCE be pleased to state: